

Fruit Processing in Maharashtra

3409. SHRI VASANT SATHE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the policy of Union Government in encouraging development of Food Processing Industry in selected fruit producing areas;

(b) if so, the details thereof and the action taken/proposed to be taken in respect of the proposal pending with the Ministry from Maharashtra State and Vidarbha Region in Particular;

(c) number of food processing proposals from Maharashtra pending with the Ministry and reasons for delay;

(d) whether Government propose to review the current policy and restructure the schemes for development of food processing industry; and

(e) if so, the details thereof?

THE MINISTER FOR TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Various policy initiatives have been taken to support the growth of food processing industries including fruit based industries. The major policies include delicensing of most food processing industries, inclusion of most food processing industries in Appendix-I, fiscal incentives, setting up of Development Councils, etc. Some Plan Schemes have also been formulated for supporting the growth of food processing industries.

Information in respect of application for industrial licences for setting up food processing industries pending from Maharashtra State is being collected and will be laid on the Table of the House.

(d) Ministry of Food Processing Industries have no such proposal.

(e) Does not arise.

Inter-State Water Disputes

3410. SHRI KANCHI PANEER SELVAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government propose to appoint a permanent judicial body to adjudicate inter-State water disputes;

(b) whether Government propose to bring forward a legislation for utilising all water resources in the country; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA) (a) and (b). No, Sir.

(c) Does not arise.

[*Translation*]

Katihar Jute Mills

3411. SHRI YUVRAJ: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to take over Katihar Jute Mills;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD AND PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Not applicable.